

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1171
ANSWERED ON:10.03.2005
MODEL STATE STATUS FOR IMPLEMENTING PWD ACT
Shivanna Shri M

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Union Government has declared Karnataka as a `Model State` in implementing the Persons with Disabilities Act, 1995;
- (b) If so, the details thereof alongwith the facilities provided for the State in this regard;
- (c) Whether any other State has also been given this status; and
- (d) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.